

Petition No. 50/TL/2024 Dated: 26.3.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by Vataman Transmission Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016 for the grant of an Inter-State transmission licence to establish the "Transmission System for Evacuation of Additional 7GW RE Power from Khavda RE Park under Phase-III Part B" on a Build, Own, Operate and Transfer (BOOT) basis (hereinafter referred to as "the Project") consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD
1.	Establishment of 765 kV switching station near Vataman with 2x330MVAR, 765 kV bus reactor <ul style="list-style-type: none"> 330 MVAR 765 kV bus reactor-2 (7x110 MVAR single phase reactor units including 1 spare unit for line/bus reactor) 765 kV bus reactor bays- 2 765 kV line bays- 8 (for lines at Sl. 2, 5 & 7) Future Scope: Space for <ul style="list-style-type: none"> 765/400kV ICT along with bays- 6 Nos. 765 kV line bays along with switchable line reactors - 6 Nos 765kV Bus Reactor along with bay: 2 Nos. 765kV Sectionalizer bay: 1-set 400 kV line bays along with switchable line reactor- 12 Nos. 400/220kV ICT along with bays - 8 Nos. 400 kV Bus Reactor along with bay: 2 Nos. 400kV Sectionalization bay: 1-set 220 kV line bays: 16 Nos. 220kV Sectionalization bay: 2 sets 220kV BC and TBC: 3 Nos. STATCOM (±300 MVAR) along with MSC (2x125 MVAR) & MSR (1x125 MVAR) alongwith associated bays: 1 No. 	24 months from the date of SPV acquisition
2.	Halvad - Vataman 765 kV D/c line	
3.	1x330 MVAR switchable line reactor on each ckt. at Vataman end of Halvad - Vataman 765 kV D/c line. <ul style="list-style-type: none"> 330 MVAR, 765 kV switchable line reactor- 2 Nos. (6 x 110 MVAR single phase reactor unit) [110 MVAR single phase spare bus reactor unit to be used as spare for line reactor] Switching equipment for 765 kV line reactors- 2 	
4.	2 nos. of 765 kV line bays at Halvad end for termination of Halvad-Vataman 765 kV D/c line <ul style="list-style-type: none"> 765 kV line bays - 2 Nos. (for Halvad end) 	
5.	LILO of Lakadia - Vadodara 765 kV D/c line at Vataman 765 kV switching station	
6.	240 MVAR 765 kV switchable line reactor on each ckt at Vataman end of Lakadia - Vataman 765 kV D/c line with NGR bypassing arrangement <ul style="list-style-type: none"> 240 MVAR, 765 kV switchable line reactor- 2 (7x 80 MVAR single phase reactor unit including 1 spare unit) Switching equipment for 765 kV line reactors- 2 	

5.	LILO of Lakadia - Vadodara 765 kV D/c line at Vataman 765 kV switching station	
6.	240 MVAR 765 kV switchable line reactor on each ckt at Vataman end of Lakadia - Vataman 765 kV D/c line with NGR bypassing arrangement <ul style="list-style-type: none"> 240 MVAR, 765 kV switchable line reactor- 2 (7x 80 MVAR single phase reactor unit including 1 spare unit) Switching equipment for 765 kV line reactors- 2 	
7.	Vataman switching station- Navsari (New)(GIS) 765 kV D/c line	
8.	330 MVAR switchable line reactors on each ckt at Navsari (New) (GIS) end of Vataman switching station - Navsari (New) (GIS) 765 kV D/c line <ul style="list-style-type: none"> 330 MVAR, 765 kV switchable line reactor- 2 Nos. (6x 110 MVAR single phase reactor unit) [110 MVAR spare reactor unit at Navsari being implemented by PGCIL, would be used as spare] Switching equipments for 765 kV line reactor- 2 	
9.	2 Nos. of 765 kV GIS line bays at Navsari (New) for termination of Vataman switching station - Navsari (New)(GIS) 765 kV D/c line <ul style="list-style-type: none"> 765 kV line bays (GIS)- 2 Nos. (2 Nos. for Navsari (New) end) 	

- Note:**
- Developer of Halvad S/s shall provide space for implementation of 2 Nos. of 765 kV line bays for termination of Halvad - Vataman 765 kV D/c line
 - Developer of Navsari (New)(GIS) S/s shall provide space for implementation of 2 Nos. of 765 kV line bays alongwith switchable line reactors for termination of Vataman switching station - Navsari (New)(GIS) 765 kV D/c line. Also, developer of Navsari (New)(GIS) S/s to allow the use of 110 MVAR single phase spare reactor unit for 330MVAR SLR on each ckt at Navsari (New) (GIS) end of Vataman switching station - Navsari (New) (GIS) 765 kV D/c line.
 - Bay(s) as may be required for completion of diameter (GIS) in one-and-half breaker scheme shall also be executed by the TSP.
 - Logic for Inter-tripping scheme for tripping of the switchable line reactor alongwith main line breaker at Lakadia and Vadodara end after LILO of Lakadia - Vadodara 765 kV D/c line at Vataman 765 kV switching stations shall be enabled by the existing owner of the line (i.e. M/s LVTPL) after LILO of Lakadia - Vadodara 765 kV D/c line at Vataman 765 kV switching station.
 - The Central Transmission Utility of India Limited vide its letter dated 19.1.2024 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.
 - Based on the material available on record, the Commission vide order dated 21.3.2024 in Petition No. 50/TL/2024, has proposed to issue transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
 - A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Vataman Transmission Limited before the Commission can be accessed at the website www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
 - Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 8.4.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 - The application shall be taken up for the further hearing by the Commission on 10.4.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TADA shall be paid by the Commission.

Hindustan Times

Sd/-
 (Harpreet Singh Pruthi)
 Secretary